

DIVISION BENCH  
COURT - II

S-4

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

TP/14(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 06<sup>TH</sup> FEBRUARY 2024, 10:30 A.M**

IN THE MATTER OF	<b>MANI TIRUMALA PROJECTS PRIVATE LIMITED VS SOLID PLY PRIVATE LIMITED</b>
UNDER SECTION	<b>SEC 433(E)/433(F) OF CA 1956</b>

**Appearance (via video conferencing/physically)**

Ms. Shivangi Thad, Adv. ] For the petitioner

**ORDER**

1. Ld. Counsel for the petitioner present.
2. Registry is directed to issue notice to the respondent by way of speed post and by e-mail and place the tracking information on record.
3. Let the petition be made IBC compliant.
4. List this matter for arguments on **21.03.2024**.

**D. Arvind  
Member (Technical)**

**Bidisha Banerjee  
Member (Judicial)**

*Ar.*